

address of M/s Superfine Trading FZE. Ld. Counsel for the Applicant seeks time. Time granted.

3. List this matter for further consideration on **12.07.2024**.

IA 1821/2024

1. Ld. Counsel for the Applicant submits that they are not pressing any relief in the Application and same may be disposed of having been rendered infructuous.
2. Accordingly, in view of above, the **I.A. 1821/2024** is **disposed of**.

IA 2719/2024

1. Ld. Counsel for the Respondent No.1 seeks some time to file reply contending that copy of Application was received yesterday. Time granted.
2. List this matter for hearing on **12.07.2024**.

Ld. Counsel for the Applicant in I.A. 2880/2023 submits that since August 2023, the Application was not placed on record. The Registry is directed to list IA. 2880/2023 on **12.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)